

## **NOTICE**

**IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that on **Thursday, 30<sup>th</sup> January 2025, at 04.35 p.m. :**

### **I**

The **Hon'ble Shri. Justice M.S. Sonak (at Bombay)** will take up the matter , **through Video Conferencing**, as per the board notified separately.

### **II**

Necessary arrangement for Video Conferencing is made in the **Court Room No. 5** of this establishment.

High Court of Bombay at Goa,  
Porvorim, Goa.

Date : 28.01.2025

Sd/-  
( Sudhir S. Shirgaonkar)  
**Registrar (Judicial)**